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श्री मानन्द यादव: मिस्टर स्वामी जो लोक सभा के जनता पार्टी के सदस्य है उन्होंने यह कहा कि भारत सरकार की कैंबीनेट में 12 मंत्री ऐसे हैं जो शराब पीते है। क्या सरकार इस बात पर विचार करेगी कि पहले अपने मंत्रिमंडल में प्रोहिबीशन लागू करने के बाद ही हिन्दुस्तान की डिफेंस फोर्में के ऊपर प्रोहिबीशन सिस्टम को लाग् करने की बात सोचेगी ?

MR. CHAIRMAN: This is not a supplementary arising out of this.

श्री रामानन्द यादव: पहले ग्राप ग्रपना सुधार करें फिर ग्रागे जायें।

SHRIMATI MARGARET ALVA: The Prime Minister has made a statement that over 50 per cent of the Defence Forces do not take liquor and that is why introduction of prohibition there will not be a problem. I would like to ask the Minister if figures are available of the actual percentage of Armed Forces personnel who are teetotallers and do not use alcoholic drinks at all.

DR. PRATAP CHANDRA CHUN-DER: I require notice for this question.

SHRI RAM AN AND YADAV: Sir, my question was not answered.

MR. CHAIRMAN: It was not to be answered.

SHRI RAM AN AND YADAV: Have you ordered him not to reply?

MR. CHAIRMAN: There was nothing to be replied.

# Uniform policy for slum clearance

- •185. SHRI SITARAM KESRI; Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) whether there is any proposal under Government's consideration to formulate a uniform policy for slum

clearance/improvement for being followed by all the States to minimise hardships to the slum/jhuggi-jhopri dwellers in the country;

- (b) if so, what are the details thereof;
- (c) whether the Central Government have received any complaints regarding demolitions carried out by the Rajasthan Government rendering a large number of families homeless in that State as reported in the press on the 2»th January, 1978; and
- (d) if ,30, what action the Central Government have taken or propose to take in the matter?

निर्माण ग्रीर ग्रावास तथा पूर्ति ग्रीर पुनर्काम मंत्रालय में राज्य मंत्री (श्री राम किंकर): (क) से(घ) एक विवरण सभा पटल पर रह्या है।

### विवरण

- (क) तथा (ख) गन्दी बस्ती उन्मूलन सुधार योजना 1956 में केन्द्रीय क्षेत्र में आरम्भ की गई थी तथा 31 मार्च, 1969 तक इसी रूप में जारी रही। 1-4-1969 से यह योजना राज्य क्षेत्र में हस्तान्तरित कर दी गई है तथा इसकी वित्त व्यवस्था राज्यों द्वारा केन्द्रीय सरकार से राज्य प्लान योजनाओं के लिए प्राप्त समेकित ऋणों तथा समेकित अनुदानों में से की जाती है। इस योजना की मूलभूत विशेषता गन्दी बस्तियों के निवासियों को मौजूदा स्थलों या उनके आस-पास के क्षेत्र में ही पुनः बसाना है तथा पर्या-वरणीय स्वास्थ्य के न्यूनतम मानकों की व्यवस्था करना है। इस योजना के निम्नलिखित तीन मूलभूत अंग हैं:--
  - (1) गन्दी बस्तियों में रह रहे पात परिवारों को विकसित प्लाट, साधारण मकान, शयनशाला होस्टल की तरह के वास तथा पक्के टेनामेन्ट देकर पुन: बसाना।

- (2) जिन शहरों तथा कस्बों में पटरी पर रहने बालों की ग्रत्याधिक समस्या है, वहां रैंन बसेरे बनाना ।
- (3) गन्दी बस्तियों की पर्यावरणीय दशा में मुधार तथा गन्दी वस्तियों के पक्के मकानों में मुधार ।

इस योजना की ये मूलभूत विशवताएं मुख्यतया
सभी राज्यों में लागू हैं। तथापि, इस योजना
के पृथक-पृथक ब्यौरे स्थानीय दशा के अनुसार
अलग-अलग होते हैं। इस संबंध में
एक समान नीति बनाने का कोई प्रस्ताव
सरकार के विचाराधीन नहीं है।

- (ग) निर्माण ग्रीर ग्रावास मंत्रालय में
   ऐसी कोई शिकायत प्राप्त नहीं हुई है।
  - (ध) प्रश्न ही नहीं उठता ।

I [THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KIN-KAR): (a) to (d) A statement is laid on the Table of the House. Statement

- (a) and (b) The Slum Clearance/Improvement Scheme was started in 1956 in the Central sector and continued as such upto 31st March, 1969. With effect from 1-4-69, the Scheme stands transferred to the State sector, to be financed by the States out of block loan and block grant given by the Central Government for State Plan schemes. The basic feature of the scheme was to rehouse the slum dwellers at the existing sites or nearby and to provide minimum standards of environmental hygiene. The scheme has the following three basic components:—
  - (1) Rehousing eligible families living in slum areas through provision of developed plots, skeletal houses, dormitory I hostel type of accommodation and pucca tenements.
  - (2) Construction of night-shelters in cities and towns with acute problem of pavement dwellers.
  - 1"[] English translation.

(3) Improvement of environ, mental conditions in slum areas and improvement of pucca built dwellings in slum areas.

These basic features of the scheme are broadly applicable in all the States. However, the individual details of the scheme are flexible depending on local conditions. No proposal to formulate any uniform policy in the respect is under consideration of the Government.

- (c) No such complaint has been received in the Ministry of Works and Housing.
  - (d) Does not arise.]

श्री सीताराम केसरी: सभापति जी, क्या मंत्री महोदय को इस बात की सूचना है कि जयपुर नगर में जहां पर कि जो बस्तियां गन्दी नहीं थी, श्रव पक्के मकानों में लोग बसे हुए थे, वहां पर तकरीबन 200 लोगों को डिमालिश करके हटा दिया गया? इसमें यह कहा गया कि यह इमरजेंसी का ही एक दूसरा रूप है श्रीर उसी के श्रनुसार यह चीज चल रही है। इसलिए मैं यह जानना चाहता हूं कि क्या श्रापको इसकी सूचना है श्रीर श्रगर है तो श्रापने क्या एकशन लिया?

श्री राम किंकर : मान्यवर, मैंने उसका जवाब दे दिया है । ग्राप 'ग' देखें, प्रश्न नहीं उठता है ।

श्री सीताराम केसरी: ग्रापने लिखा है कि प्रांत की सरकार के जिम्मे कर दिया गया है। यदि प्रांत की सरकार के जिम्मे कर दिया गया है भीर उनके श्रन्तगंत इस तरह की ज्यादितयां हो रही हैं तो क्या श्रापने इस दिशा से कोई ऐक्शन लिया है अथवा क्या उनको कोई निर्देश दिया है ?

श्री राम किंकर: मान्यवर, मेरे पास इस तरह की कोई इत्तिला नहीं है कि राज-स्थान में या जयपुर में किसी स्थान पर मकान गिरावे गये हैं।

श्री सीताराम केसरी: क्या सरकार को इस बात की सूचना है कि ग्रेटर कैलाश में बहुत से मकान धराशायी किये गये हैं और उनके पनवीस का ग्रभी तक कोई प्रबंध नहीं हम्रा है

Oral Answers

श्वी राम किंकर: मान्यवर, इससे यह प्रश्न नहीं उठता है ।

SHRI S. K. VAISHAMPAYEN: According to the statement given by the Minister, the scheme for slum clearance has been transferred to the State sector and the Centre only gives flnan. cial assistance. May I know from the honourable Minister whether this particular financial assistance 13 earmarked for the States to be spent only on slum clearance, and if so, what methods the Government has or what procedures the Government has, to see and check that these sums are spent only on slum clearance?

SHRI SIKANDAR BAKHT: This scheme was transferred to the States on the 1st April, 1969, and no direct financial assistance is being provided for undertaking projects of slum clearance. With the transfer of the scheme to the State sector the State Governments are free to use the block assistance in the shape of loan | grant being given to them.

SHRI S. K. VAISHAMPAYEN: My question was whether this particular financial assistance is earmarked for the State Governments to be spent on slum clearance

SHRI SIKANDAR BAKHT: My answer is that the loans and grants are given in a block form and the State Goverr\u00e9ment are within their right to use them in the manner they like.

श्रीमती लक्ष्मी कुमारी चंडावत: श्रीमन, मंत्री जी ने कहा है कि उनको राजस्थान या जयपूर में उजाड़ी गई बस्तियों के बारे में कोई जानकारी नहीं है । मैं इस संबंध में दो सवाल पूछना चाहती हं। क्या यह सही

नहीं है कि जब वहां इस तरह की बस्तियों को उजाडा गया था तो वहां पर एक जबदंस्त डिमांस्टेशन हम्रा था, एक जलस निकला था। दूसरा सवाल यह है कि जब यह सवाल एडमिट किया गया तो भ्रापने जयपुर से यह क्यों नही दरियापत करवाया कि वहां पर ऐसी कोई घटना हुई या नहीं ?

श्री राम किंकर: मान्यवर, मेरे पास इस तरह की कोई सूचना नहीं आयी।

श्रीमती लक्ष्मी कुमारी चुंडावत: यह क्या सवाल हम्रा कि जबदंस्ती क्यों पूछ्। मैंने ग्रापसे यह सवाल पूछा था कि ग्रापको दरियापत करके जवाब देना चाहिए था वरना ग्रापको यह सवाल ही नहीं एडमिट करना चाहिए था ।

श्रीराम किंकर: प्रश्नयह पूछा गया था कि क्या केन्द्रीय सरकार को राजस्थान सरकार द्वारा ग्रावासों को गिराये जाने के संबंध में कोई शिकायत प्राप्त हुई है ?

श्रीमती लक्ष्मी इमारी चूंडावत : यह ग्रापको पुछकर जवाब देना चाहिए था। वहां पर हजारों ग्रादमी बैघरबार हो गये हैं। (Interruptions)

श्रीमती विद्यावती चतुर्वेदी: इस पर ग्रापका संरक्षण होना चाहिए, मान्यवर, यह गैर जिम्मेदाराना जवाब है

श्री सिकन्दर बन्त : ग्रगर हमारी माननीय सदस्या को बहत हुम्की है तो हम पुछ लेंगे।

PROP. D. P. CHATTOPADHYAYA: May I know from the hon. Minister whether he is aware that the block grant given to the States is a sort of lump grant, unspecified and not project linked? He must also be aware that in many States this money is not available at all for the implementation of the policy. Therefore, will the Government be kind enough to consider a

proposal which was mooted three of four years back in the All India Con ference of Local Self Gov ernments that should be there Municipal Finance Commission of Finance along the lines Com missions so that the financial position of these city administrations or town administrations is somewhat solvent so that this sort of constructive pro grammes, which are very useful, does not remain only on paper, but could implemented? This block assis tance, I am sure that the hon. Minister is aware, is now more on paper than of any real help. Secondly, in view of the awful paucity of funds, some of the cities are taking grants and assis tance from international financial ins titutions and organisations. Since we have been talking about a uniform policy, what is the attitude of the Gov ernment of India to the State Govern ments-since it is a State subject-on their own seeking assistance from the World Bank or other organisations to finance these projects?

Oral Answers

SHRI SIKANDAR BAKHT: Since they are primarily only suggestions and not questions seeking information, they will be noted. Since the hon. Member has made the suggestion, it is being taken note of.

PROF. D. P. CHATTOPADHYAYA: There was a resolution adopted about having a Municipal Finance Commission. Secondly, the CMP in Calcutta is taking grants from the World Bank. Since a uniform policy is being talked about, I would like to know whether the same is true of Bombay or other State Governments.

SHRI SIKANDAR BAKHT: In the reply it has been said that no proposal . . .

SHRI KHURSHED ALAM KHAN: It is for you to decide whether it is a question or suggestion.

SHRI SIKANDAR BAKHT. . . . to formulate any uniform policy in this respect is under the consideration of the Government.

SHRI U. R. KRISHNAN: I would like to know from the hon. Minister

whether the Government will give subsidy to Governments which State implementing the slum clearance programme. From the answer given by the hon. Minister I understand that there are so many nightshelters in cities and towns. May I know which are the States having these nightshelters in cities and towns?

to Questions

SIKANDAR SHRI BAKHT. The position is that a Committee was appointed by the Ministry on the recommendations of the Housing Minister Conference held in Madras in June, 1974, to review the slum clearance improvement scheme. These recommendations were submitted to the Ministry in 1975, but unfortunately the Planning Commission is taking an adverse view on these recommendations. We are considering all those recommendations very actively to see if it is possible to give them some sort of help.

SHRI U. R. KRISHNAN: Sir, my question has not been answered. The question was whether for implementing fie slum clearance

SHRI SIKANDAR BAKHT: That has been answered.

MR. CHAIRMAN: You want to put a question?

# भीमती विद्यावती चतुर्वेदी: सभापति महोदय, एक स्पष्टीकरण चाहती हं।

MR. CHAIRMAN: No spashtika-ran. He is on his legs. You may ask a supplementary.

SHRI CHARANJIT CHANANA: The hon. Minister must be knowing that it is not a suggestion but in August, 1976 after the Vancouver Conference organised by the United Nations, some habitat funds were created and the Philippines is one country which is drawing on this fund which is used for resettlement of slum dwellers. I would like the hon. Minister to tell the House whether his Government has done something in

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that direction. Our Government had tried in the United Nations for getting part of that

**SHRI** SIKANDAR BAKHT: I will require notice to answer this question.

\* 136. [The questioner (Shri Janar-dhana Reddy) was absent for answer vide Col. 38 infra.]

## Decline in the Standard of Sports in the Country

•187. SHRIMATI HAMIDA HABIBULLAH: SHRI SAWAISINGH SISODIA: SHRI SAT PAUL MITTAL:

Will the Mnister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that the standard of sports in the country has gone down;
- (b) if so, what are the reasons therefor; and
- (c) what steps Government are taking to improve the standard?

शिक्षा. समाज कत्याण श्रीर संस्कृति मंत्रालय में राज्य मंत्री (श्री धन्ना सिंह गलशन): (क) जी, नहीं । सामान्य रूप से यह कह देना बिल्कल सही नहीं होगा कि देण में खेलों का स्तर गिर गया है।

- (ख) प्रश्न नहीं उठता ।
- (ग) एक विवरण सभा पटल पर रख दिया गया है।

खेलों के स्तरों में सुधार के लिए केन्द्रीय सरकार द्वारा किए गए उपायों में निम्न-लिखित शामिल हैं :---

(i) राष्ट्रीय प्रतियोगिताओं और प्रशिक्षण शिविरों के ग्रायोजन के लिए

iThe question was actually asked on the floor of the House by Shrimati Hamida Habibullah.

राष्ट्रीय खेल संघों/परिषदों को वित्तीय सहायता देना, वेतन भोगी सहायक सचिवों को वेतन की ग्रदायगी, खेल उपस्कर की खरीद और अंतर्राष्टीय खेलों में भाग लेना ;

- (ii) उच्च कोटिक प्रशिक्षकों को तैयार करने हेत् पटियाला में राष्ट्रीय खेल संस्थान तथा बंगलीर में इसकी शाखा की स्थापना :
- (iii) राज्य स्तर पर प्रशिक्षण शिविरों के आयोजन, स्टेडियमों, तरण तालों के निर्माण, खेल के मैदानों, ग्रंतरंग स्टेडियमों के विकास, मैदानों में तेज रोशनी करने के लिए राज्य खेल परिषदों की ग्राधिक सहायता;
- (iv) ग्रामीण ग्रीर ग्रादिवासी क्षेत्रों में खेलों को व्यापक ग्राधार देने के उद्देश्य से खण्ड स्तर से लेकर ऊपर की ग्रामीण खेल प्रतियोगिताओं को ग्रायोजित करना :
- (v) राज्य ग्रीर इससे कम स्तरों पर प्रतियोगिताएं करने के बाद महि-लाग्रों के लिए प्रतिवर्ष एक राष्ट्रीय खेल समारोह ग्रायोजित करना ;
- (vi) विशिष्टता के उच्च स्तरों को प्रा<sup>प्</sup>त करने की योग्यता दिखाने वाले स्कली लडकों ग्रीर लड़िकयों को प्रति वर्ष 1200 खेल प्रतिभा खोज छात्रवृतियां प्रदान करना ;
- (vii) प्रति वर्ष उत्कृष्ट व महिला खिलाडियों को ग्रर्जन पुरस्कार प्रदान करना ;
- (viii) खेलों के लिए भौतिक सुविधाओं के सजन हेत् विश्वविद्यालयों ग्रीर कालेजों को विश्वविद्यालय ग्रनदान ग्रायोग के माध्यम से ग्रीर भन्तर विज्वविद्यालय खेल प्रतियोगिताग्री तथा